

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-565 (ND)/ 2017

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018.**

NAME OF THE COMPANY: Naveen Chandok Vs. Jan Aahar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Nibruti Samal, Advocate		
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	For the Respondent:	Counsel for the Respondent		
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ORDER

Ld. Counsels for both the parties pray for adjournment.

At their request adjourned to 30th January, 2018.

Sd—

**(Deepa Krishan)
Member (T)**

Sd—

**(Ina Malhotra)
Member (J)**